



S.JAGANNADHAM
REGISTRAR (VIGILANCE)

HYDERABAD,
DT: 01.12.2014

ROC.NO.7167/2014-B.SPL.

Sir/Madam,

SUB: SOUTH DELHI MUNICIPAL CORPORATION, NEW DELHI -
Filling up of the post of Chief Law Officer in South Delhi Municipal Corporation, New Delhi on deputation basis - Willingness from the eligible Judicial Officers - Called for - Regarding.

REF: Letter No.Dir(P)/UDC-1/SDMC/2014/1618, dated 12.11.2014,
from the Director (Personnel), South Delhi Municipal Corporation, New Delhi.

-oOo-

I am to state that the Director (Personnel), South Delhi Municipal Corporation, New Delhi, in his letter referred to above has stated that the post of Chief Law Officer in South Delhi Municipal Corporation, New Delhi is required to be filled up on deputation basis, on that applications are being invited and that the circular and application format are placed in the High Court's Web Site i.e., <http://hc.tap.nic.in>.

As has been directed, I am to state that the High Court upon considering the said notification decided to call for willingness applications from the eligible Judicial Officers. I am therefore, to request you to circulate the letter among the Judicial Officers working in your District/ Unit and that the Officers, who are eligible, may download the copy of above said letter from the High Court's Web Site and submit their willingness applications (in original), directly to the High Court, on or before 20.12.2014 by **SPEED POST or any other source**. Applications received after 20.12.2014 will not be forwarded.

Yours faithfully,

S. Jagannadham
REGISTRAR (VIGILANCE)

To

- 1 The Chief Judge, City Civil Court, Hyderabad.
- 2 The Metropolitan Sessions Judge, Hyderabad.
- 3 The Chief Judge, City Small Causes Court, Hyderabad.
- 4 **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

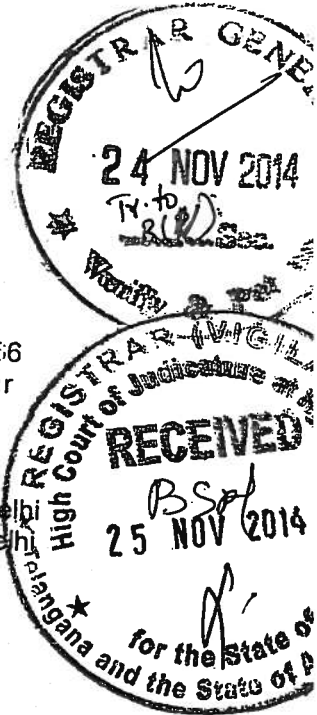


South Delhi Municipal Corporation
Central Establishment Department
22nd Floor, Dr. S.P. Mukherjee, Civic Centre
J.L. Nehru Marg, New Delhi-02

No. Dir(P)/UDC-1/SDMC/2014/1618

Dated 12/11/20

CIRCULAR



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1. All Secretaries, Government of India.
 2. All Chief Secretaries, States/ UTs.
 3. Controller General of Defence Accounts, West Block V, RK Puram New Delhi-66
 4. The Assistant Controller and Auditor Genral, Office of the Controller and Auditor General of India, 10, Bahadur Shah Safar, New Delhi.
 5. Controller General of Accounts, Min of Fin, 7th Floor, Lok Nayak Bhawan, Khan Market, New Delhi-110003
 6. Controller General of Accounts, Post & Telegraph Deptt., Patel Chowk, New Delhi
 7. Director (Local Bodies), 9th Level, A Wing Delhi Secretariat, IPS Estate, New Delhi
 8. The Secretary(Services), GNCTD, New Sachivalaya, IPS Estate, New delh-02
 9. Chief Executive Officer, Delhi Cantonment Board, Delhi Cantt-10
 10. Chief Executive Officer, Delhi Jal Board, Varunalaya, Jhandanwalan, Delhi
 11. The Registrar General, Delhi High Court, Delhi
 12. The Registrar General of All High Courts of All States
 13. The All District Judges, Delhi
 14. The Chairman CBDT, Min of Fin, North Block, New Delhi-110001
 15. The Chairman, DDA, Vikas Sadan, INA, New Delhi-110023
 16. The Director General(Works), CPWD, Nirman Bhawan, New Delhi-110001
 17. The Secretary, New Delhi Municipal Council, New Delhi
 18. The Secretary, Min of Environment & Forest, Paryavarn Bhawan, CGO Complex Lodhi Road, New Delhi-03
 19. National Informatics Centre Services Level '3' B Wing, Delhi Sachivalaya, Delhi-54.
 20. Educational Consultants India Ltd, EDCIL House, 18A Sector 16 A, Noida-201301.
 21. Department of Telecommunications, Sanchar Bhawan, Rafi Marg New Delhi 110001.
 22. Dept of Electronics & Information Technology, Electronic Niketan, 6, CGO Complex Lodhi Road New.Delhi-110003.
 23. Deptt of Information Technology, 9th Level, B Wing Delhi Secretariat, Delhi 110013.
 24. Centre for Development of Advanced Computing, 1st & 2nd Floor, E-25, Hauz Khas, New Delhi -16.
 25. Centre for Development of Telematics, C-DOT Campus, Mehrauli, New Delhi 110030.
 26. Secretary (Environment & Forest), Govt. of India.
 27. Secretary (Agriculture), Govt. of India.

Subject : Sponsoring of Names for Appointment of Director(Primary Education), Chief Law Officer, Director(IT), Systems Analyst And Systems Administrator in South Delhi Municipal Corporation (SDMC) on deputation basis

Sir/Madam,

I have been directed to communicate that the following posts are required to be filled up urgently in South Delhi Municipal Corporation (SDMC) on deputation basis, the eligibility conditions and indicated against each :-

Ser No	Post	Pay Band
I	Director(Primary Education)	Pay Band 4 Rs 37400-67000 + Grade Pay Rs 10000
II	Chief Law Officer	Pay Band 4 Rs 37400-67000 + Grade Pay Rs 8900
III	Director(IT)	Pay Band 4 Rs 37400-67000 + Grade Pay Rs 8700
IV	Systems Analyst	Pay Band 3 Rs 15600-39100 + Grade Pay Rs 5400
V	System Administrator	Pay Band 3 Rs 15600-39100 + Grade Pay Rs 5400

(ii) With 05 years service in the grade rendered after appointment thereto on regular basis in Pay Band -3 Rs.15600-39100 + Grade Pay Rs. 7600 in the parent cadre/Department;

(b) Possessing the following educational qualifications and experience:-

(i) Master's Degree in Information Technology/Computer Application/Computer Science from a recognised University.

OR

(ii) B.E/B. Tech in IT/Computer Science/Computer Technology/Computer Application from a recognised University.

(c) 08 years experience in case of Post Graduate Degree holders/10 years experience in case of Degree holders, in the field of e-governance applications, IT policy related matters, promotion of IT related industry, procurement of computers and accessories through centralized purchase system, development of Software Applications, Project Management skills and ICT experience, direction and administration of IT related activities of which at least 04 years experience should be in software development, information storage and retrieval systems, related matters of IT policy & promotion of IT related industries.

Desirable:-

M.Tech with specialization with computer application from a recognised University & e-governance implementation experience in any organised sector with standards & proven practices.

IV Systems Analyst

No of Post : 01

Pay Band 3 Rs 15600-39100 + Grade Pay Rs 5400

Eligibility Conditions/Qualifications

Officers under Central/State Govt./UTs/Universities/autonomous organizations/Public Sector Undertakings/Statutory Organisations/Research Institutions :-

(a) (i) Holding analogous post on regular basis in the parent cadre/department,

OR

(ii) With three years service in the grade rendered after appointment there to on regular basis in pay band 2 Rs 9300-34800 + grade pay Rs 4800 in the parent cadre/department, and

(b) Possessing the following educational qualifications and experience:-

Essential

(i) Degree in Information technology/Computer Science/Computer Applications/ Electronics and Communication/Computer Engineering from a recognised University.

(ii) With 05 years experience of Electronics data processing work, out of which at least 03 years experience should be in actual programming on the electronic computer.

APPLICATION FOR THE POST OF.....IN
SOUTH DELHI MUNICIPAL CORPORATION ON DEPUTATION BASIS.

1. Name and address in Block Letters :-.....

2. Date of Birth (in Christian era) :-.....

3. Date of retirement under Central/
State Government Rules :-.....

4. Educational Qualifications :-.....
.....
.....

Whether education and other qualifications:-
required for the post are satisfied
(Details of given qualification)

5. Please state clearly whether in the light :-.....
of entries made by you above, you meet
the requirements of the post and you are
eligible as per RRs.

6. Details of employment, in chronological order. Enclose a separate sheet, duly authenticated
by your signature, if the space below is insufficient.

Period		Post held	Pay Scale/Grade Pay	Office	Nature of Duties
From	to				

7. Nature of present employment i.e. :-.....
Adhoc or temporary or quasi-
permanent or permanent.

8. In case the present employment is :-.....
held on deputation/contract basis,
please state
(a) The date of initial appointment
(b) Period of appointment on deputation/contract
(c) Name of the parent office/organization to which you belong

9. Additional details about present employment.
Please state whether working under:
(a) Central Government
(b) State Govt.
(c) Autonomous Organisation
(d) Government Undertaking
(e) Universities
(f) Others